

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.)No(s).11766-11770/2025

[Arising out of impugned final judgment and order dated 04-07-2025 in CRA No. 3311/2021 04-07-2025 in CRA No. 3315/2021 04-07-2025 in CRA No. 3574/2021 04-07-2025 in CRA No. 3671/2021 04-07-2025 in CRA No. 4152/2021 passed by the High Court of Judicature at Allahabad]

SIDDHARTH TIWARI

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH

SLP(Crl) No. 13423/2025 (II)
FOR ADMISSION

Date : 19-11-2025 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Prem Malhotra, AOR (mentioned by)
Mr. Sriram P., AOR

For Respondent(s) :Mr. Sriram P., AOR
Ms. Tulika Mukherjee, AOR
M/S. A S Pundir & Co, AOR
Miss Akansha, AOR
Mr. Shashank Singh, AOR

UPON being mentioned, the Court made the following

O R D E R

Not to be deleted from the notified date
i.e. 02.12.2025.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(SAPNA BANSAL)
COURT MASTER (NSH)